

[*Translation*]**Plasticulture Scheme in Sitapur District of Uttar Pradesh**

4121. SHRI RAM LAL RAHI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to introduce plasticulture scheme in Sitapur District of Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c). There is no proposal from the Central Government to introduce any specific plasticulture scheme in Sitapur District. However, plastics are used in agriculture in various parts of Uttar Pradesh.

[*English*]**Coal supply to Talcher Thermal Power Plant**

4122. SHRI BHAJAMAN BEHERA: Will the Minister of ENERGY be pleased to state:

(a) whether the low generation of power in the Talcher Thermal Power Plant is attributed to inadequate coal supplies by the Coal India Limited; and

(b) if so, the action taken by Government to remove this bottleneck by constructing steam bunker and slack bunker at Jagannath mines?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Steam coal bunker and slack bunker are provided at Jagannath mines.

**New policy for foreign investment**

4123. SHRI YASHWANTRAO PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to adopt a new policy for foreign investment in joint collaboration in India; and

(b) if so, the details and objectives thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The foreign collaboration policy is presently being reviewed with a view to simplifying procedures and eliminating delays.

**Subsidy to Karnataka people for Biogas development**

4124. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of ENERGY be pleased to state:

(a) the number of people living in the hilly areas of Karnataka who were getting subsidy under the National project on biogas development;

(b) whether benefits given to some of those beneficiaries have been with-drawn;

(c) if so, the reasons therefor;

(d) whether Government propose to give the benefits to all taluks in the nine districts of Karnataka for setting up biogas plants as requested by the State Government; and

(e) if so, the steps taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Under the National Project on Biogas Development, about 6800 beneficiaries living in the notified forty hilly talukas of Karnataka were given Central subsidy for setting up of biogas plants through the State Government and the Khadi and